

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 626 of 2020

IN THE MATTER OF:

M/s KVR Industries Pvt. Ltd.

...Appellant

Versus

M/s P.P. Bafna Ventures Pvt. Ltd.

...Respondent

Present:-

For Appellant: Mr. Yogesh Kumar Jagia, Mr. Vikram Pooserla and Mr. Aahana Madhyala, Advocates.

For Respondent: Mr. S. Niranjan Reddy, Sr. Advocate with Ms. Malvika Kalra, Mr. Pranav Sarthi and Ms. Divya Datla Raju, Advocates.

ORDER
(Virtual Mode)

09.11.2020 Parties may file brief Written Submissions not more than three pages within a week. Copies of the Judgment(s) on which they are relying, may also be filed separately.

Reserved for Judgment.

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

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